

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 296/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Zuari Speciality Fertilisers Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Gaurav Joshi Seviela Chavan	Sr. Counsel Adv. for Petitioners	<i>Gaurav</i> <i>Seviela</i>

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017  
CSP 294/230-232/NCLT/MB/MAH/2017  
CSP 296/230-232/NCLT/MB/MAH/2017

Adjourn this matter for tomorrow i.e. 14.9.2017.

SD/-  
V. NALLASENAPATHY  
Member (Technical)

SD/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 294/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Zuari Fertilisers and Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Gaurav Joshi Sunila Chavhan for Petitioners	Sr. Counsel	<u>Gaurav</u> <u>Chavhan</u>

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017  
CSP 294/230-232/NCLT/MB/MAH/2017  
CSP 296/230-232/NCLT/MB/MAH/2017

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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 291/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Zuari Agri Sciences Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Gaurav Joshi Sr. Counsel Sunila Chavas Adu. for Petitioner		

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017  
CSP 294/230-232/NCLT/MB/MAH/2017  
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